

Prl. District and Sessions Judge
SRI. G S SANGRESHI
PRL. DISTRICT & SESSIONS JUDGE
Cause List Date: 07-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>11.00 AM to 02.00PM</u>				
1	R.A. 14/2019 (FOR OBJECTION) IA/1/2019		Rangappa Vs Rangaswamynaika	Ramesha B.
2	IDact of S10 1/2019 (ARGUMENTS)		Nagappa Bedasuru Vs Divisional Controller, K.S.R.T.C., Tumakuru.	a
3	IDact of S10 2/2019 (Respondent evidence)		M.S.Savitha Vs Divisional Controller, KSRTC, Tumakuru.	a
4	R.A. 79/2019 (FOR OBJECTION)		Krishna murthy Vs B.V.Nagaratnamma	D.P.Kirankumar K.S.S.
5	R.A. 176/2019 (ARGUMENTS) IA/1/2019		Mallesha Vs Nanjappa	Mallikarjunaiah M
6	R.A. 221/2019 (STEPS) IA/1/2019		Jabbar Baig Vs Noor Jan	Ranganathareddy H V
7	O.S. 3/2020 (SUMMONS)		N.R.Prakash Vs Paramesh N.R.	S N H.N.S.
8	A.A 1/2020 (FOR OBJECTION) IA/1/2020		Vasan health Care Pvt.Ltd., Vs M.N.Narasimhamurthy Naik	S N B.R.R.
9	Civil Misc. 263/2020 (FOR OBJECTION)		N.Nagaraja Vs S.N.Sudarshana	Virupaksha G
ISSUE CAUSE NOTICE				
10	M.A. 4/2020 (NOTICE) IA/1/2020 IA/2/2020		T.H.Hanumantharayappa Vs Huchamma	Ranganathreddy H V
PF/CF				
11	O.S. 1/2020 (SUMMONS) IA/1/2020 IA/2/2020		Kenchegowda Vs Siddarevamma	Manjunatha P K

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11.00 AM to 02.00PM				
1	SPL.C 5/2020 (JUDGEMENT)		Naveen P S Geology Mines and Geologist Department Vs B K Rekha	Public Prosecutor
2	CRL.R.P. 66/2020 (ARGUMENTS) IA/1/2020		Venkatesh Vs Sira Police Station	A.Vasantha Kumar
ARGUMENTS BEFORE CHARGE				
3	SC 18/2020 (FRAMING OF CHARGE OR PLEA)		Kyathsandra Police station Vs Yogish.K.C @ Yogi	Public Prosecutor
4	SC 27/2020 (FRAMING OF CHARGE OR PLEA)		Tumkur Town Police Station Vs Bhagyamma	public Prosecutor
5	SPL.C 31/2020 (FRAMING OF CHARGE OR PLEA)		Tumkur Town Police Station Vs Bhagyamma	NS Public Prosecutor
6	SC 57/2020 (FRAMING OF CHARGE OR PLEA)		Koratagere police station Vs Anil Kumar	NS Public Prosecutor
7	SPL.C 66/2020 (FRAMING OF CHARGE OR PLEA)		Koratagere police station Vs Anil Kumar	Public Prosecutor

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
1	SC 21/2020 (NBW)		Tumkur Town Police Station Vs Kumara	Public Prosecutor
2	SPL.C 569/2017 (EVIDENCE)		Bellavi Police station Vs Srinivasa	Public Prosecutor
3	SPL.C 570/2017 (EVIDENCE)		Tumkur Rural Police Station Vs K Srinivasa	Public Prosecutor
4	SPL.C 45/2018 (EVIDENCE)		Tumkur Rural Police Station Vs S N Shingaram	Public Prosecutor
5	SC 121/2018 (EVIDENCE)		Amruthur Police Station Vs Manjunatha @ Lokesha	Public Prosecutor
6	SPL.C 84/2019 (FRAMING OF CHARGE OR PLEA)		Bescom Vigilance Police station Vs K.R.Shivaprakash	Public Prosecutor
7	SPL.C 86/2019 (FRAMING OF CHARGE OR PLEA)		Bescom Vigilance Police station Vs K.R.Shivaprakash	Public Prosecutor
8	CRL.R.P. 22/2020 (NOTICE)		Renukaiah Vs Ramadasaiah	Nagaraj G
9	CRL.A 41/2020 (ARGUMENTS) IA/1/2020		Gopalakrishna H.V. Vs Women Police Station	Hanumantharayappa
10	SC 80/2020 (FRAMING OF CHARGE OR PLEA)		Kora Police station Vs Rajesh @ Raji @ Kundur Raji	Public Prosecutor
11	CRL.R.P. 75/2020 (NOTICE) IA/1/2020		Channabasavaiah B. Vs Sudha G.	G.B.Halappa
OBJECTIONS				
12	CrI.Misc. 1159/2020 (BAIL)		Shivamma Vs Station House Officer, Mahila Police Station	Thippeswamy G.M.

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
11.00 AM to 02.00PM				
1	R.A. 232/2019 (FOR OBJECTION) IA/1/2019 IA/2/2019		Sarojamma Vs Ambikamma	Rangantha Reddy H.V
2	R.A. 166/2011 (ARGUMENTS)		ERANNA Vs SRIGANGAPPA	
3	L.A.C. 95/2017 (ARGUMENTS)		Lakshamma Vs Special Land Acquisition Officer	Sannalingaiah
4	L.A.C. 100/2017 (ARGUMENTS)		Siddalingamurthy Vs Special Land Acquisition Officer	Sannalingaiah
5	L.A.C. 111/2017 (ARGUMENTS)		Thimmegowda Vs Special Land Acquisition Officer	Sannalingaiah
6	L.A.C. 129/2017 (EVIDENCE)		Venkataswamy Vs The Special Land Acquisition Officer	Sannalingaiah
7	L.A.C. 130/2017 (EVIDENCE)		Rangaraju Vs The Special Land Acquisition Officer	Sannalingaiah
8	L.A.C. 138/2017 (HEARING)		C.Puttaiah Vs Special Land Acquisition Officer	Sannalingaiah
9	L.A.C. 139/2017 (HEARING)		Lingamma Vs Special Land Acquisition Officer	Sannalingaiah
10	L.A.C. 157/2017 (ARGUMENTS)		Parvathamma Vs Special Land Acquisition Officer	Sannalingaiah
11	L.A.C. 7/2018 (ARGUMENTS)		Venkataramanaiah Vs Special Land Acquisition officer, Tumkur-Rayadurga Railway, Tumkur	Sannalingaiah
12	L.A.C. 189/2018 (ARGUMENTS)		Hariharappa Vs Special Land Acquisition officer	Sannalingaiah
13	L.A.C. 190/2018 (ARGUMENTS)		Ramakka Vs Special Land Acquisition officer	Sannalingaiah

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
14	L.A.C. 191/2018 (ARGUMENTS)		Umapathi alias Umesh Vs Special Land Acquisition officer	Sannalingaiah
15	L.A.C. 192/2018 (ARGUMENTS)		Rangappa Vs Special Land Acquisition officer	Sannalingaiah
16	Civil Misc. 52/2020 (NOTICE)		Special Land Acquisition officer Vs G.V.Srinivas	Henjarappa.H
17	Civil Misc. 53/2020 (NOTICE)		Special Land Acquisition officer Vs G.V.Srinivas	Henjarappa.H
18	M.A. 19/2020 (NOTICE) IA/1/2020		Nanjappa Vs Rudranamma	S.Natesh
Cases listed below are adjourned due to Covid 19				
19	L.A.C. 50/2018 (EVIDENCE)	02-02-2021	Mallikarjunaiah Vs The Special Land Acquisition Officer	Sannalingaiah
20	EX 128/2017 (NOTICE)	03-02-2021	Indusind Bank Ltd. Pune Vs Mr. Khaleelulla H. Khan	Natesh S
21	EX 61/2018 (HEARING)	03-02-2021	Sri rama Transport Finance Co. LTD Vs Mr. Dadu B	Ramanjinappa P
22	EX 193/2018 (NOTICE)	03-02-2021	Sri rama Transport Finance Co. LTD Vs Fairoz	J.B. Sannamarappa
23	L.A.C. 20/2018 (EVIDENCE)	12-02-2021	H.H. Shivashankaraiah Vs Special Land Acquisition officer, Tumkur- Rayadurga Railway, Tumkur	
24	L.A.C. 21/2018 (EVIDENCE)	12-02-2021	Vimala R Vs Special Land Acquisition officer, Tumkur- Rayadurga Railway, Tumkur	
25	Civil Misc. 139/2020 (NOTICE)	23-02-2021	Kenchaiah Vs Special Land Acquisition officer	Krishnegowda H S

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
26	Civil Misc. 188/2020 (NOTICE)	23-02-2021	Huliyappa Vs The Manager Power Greed Corporation of India Ltd	Sandeep.T.L
27	Civil Misc. 152/2019 (EVIDENCE)	24-02-2021	Gnaneshwari Vs The Chief Engineer	H.Rajkumar
28	Civil Misc. 133/2018 (EVIDENCE)	02-03-2021 (11.00 AM to 02.00PM)	Ranganna Vs The Superintendent Engineer, Karnataka Power Transmission Corporation Ltd (KPTCL), Tumkur	K. Ranganathaiah
29	Civil Misc. 134/2018 (EVIDENCE)	02-03-2021 (11.00 AM to 02.00PM)	Guddappa Vs The Superintendent Engineer, Karnataka Power Transmission Corporation Ltd., (KPTCL), Tumkur	K. Ranganathaiah
30	Civil Misc. 135/2018 (EVIDENCE)	02-03-2021 (11.00 AM to 02.00PM)	Smt. Shivamma Vs The Superintendent Engineer, Karnataka Power Transmission Corporation Ltd (KPTCL), Tumkur	K. Ranganathaiah
31	Civil Misc. 136/2018 (EVIDENCE)	02-03-2021 (11.00 AM to 02.00PM)	Nagarajappa alias B. Nagaraju Vs The Superintendent Engineer, Karnataka Power Transmission Corporation Ltd., (KPTCL), Tumkur	K. Ranganathaiah
32	Civil Misc. 137/2018 (EVIDENCE)	02-03-2021 (11.00 AM to 02.00PM)	Puttaraju V Vs The superintendent Engineer, Karnataka Power Transmission Corporation Ltd (KPTCL) Tumkur	K. Ranganathaiah
33	Civil Misc. 138/2018 (EVIDENCE)	02-03-2021 (11.00 AM to 02.00PM)	Ranganna Vs The Superintendent Engineer, Karnataka Power Transmission Corporation Ltd (KPTCL) Tumkur.	K. Ranganathaiah

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
34	Civil Misc. 139/2018 (EVIDENCE)	02-03-2021 (11.00 AM to 02.00PM)	Narasaiah Vs The Superintendent Engineer, Karnataka Power Transmission Corporation Ltd, Tumkur	K. Ranganathaiah
35	Civil Misc. 140/2018 (EVIDENCE)	02-03-2021 (11.00 AM to 02.00PM)	Janardhanachar Vs The Superintendent Engineer, Karnataka Power Transmission corporation Ltd (KPTCL), Tumkur	K. Ranganathaiah
36	Civil Misc. 243/2018 (EVIDENCE)	02-03-2021 (11.00 AM to 02.00PM)	Revanna Vs The Superintendent Engineer, KPTCL	K. Ranganathaiah
37	Civil Misc. 159/2018 (EVIDENCE)	03-03-2021	Chikkanna Vs KUDIGI Transmission Limited, No. 38, Cubbon road, Bangalore	Kumaraswamy M N
38	Civil Misc. 160/2018 (EVIDENCE)	03-03-2021	Umesh Vs KUDIGI Transmission Limited, No. 38, Cubbon road, Bangalore	Kumaraswamy M N
39	Civil Misc. 161/2018 (EVIDENCE)	03-03-2021	Omkaramurthy Vs KUDIGI Transmission Limited, No. 38, Cubbon road, Bangalore	Kumaraswamy M N
40	Civil Misc. 162/2018 (EVIDENCE)	03-03-2021	Gundaiah Vs KUDIGI Transmission Limited, No. 38, Cubbon road, Bangalore	Kumaraswamy M N
41	Civil Misc. 163/2018 (EVIDENCE)	03-03-2021	Devaraju Vs KUDIGI Transmission Limited, No. 38, Cubbon road, Bangalore	Kumaraswamy M N
42	Civil Misc. 164/2018 (EVIDENCE)	03-03-2021	Karibasavaiah Vs KUDIGI Transmission Limited, No. 38, Cubbon road, Bangalore	Kumaraswamy M N
43	Civil Misc. 167/2018 (EVIDENCE)	03-03-2021	Ramachandraiah Vs KUDIGI Transmission Limited, No. 38, Cubbon road, Bangalore	Kumaraswamy M N

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		<u>02.45 PM to 05.45PM</u>		
1	SC 74/2019 (HBC)		Women Police Station Vs Alim Pasha @ Allu	Public Prosecutor
2	SC 47/2013 (AWAIT ORDERS)		Kunigal Police Vs Channaveeraiah	Public Prosecutor
3	CRL.A 10/2019 (SETTLEMENT)		Chikkegowda Vs Gubbi Police station	B.T.Rangaswamy
4	SC 142/2019 (HBC)		Amruthur Police Station Vs Pradeepa @ Pradi @ Kencha	Public Prosecutor
5	CrI.Misc. 1146/2020 (FOR OBJECTION)		Sathish.K Vs State by Kyathasandra Police	C.N.Hanumantharaju

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1	R.A. 141/2010 (ARGUMENTS)		LAKSHMAIAH Vs SIDDAGANGAMMA	SIDDAPPA . K.
2	REVIEW PETITION 5/2018 (Respondent evidence) IA/1/2018		The United India Insurance Co.limited Vs Kumari Kuthejabi	Gururaja B.A.
Cases listed below are adjourned due to Covid 19				
3	Civil Misc. 3/2018 (EVIDENCE)	01-03-2021	T. Veeranna Vs Power grid NM Transmission Ltd	C.G. Lakshmisha
4	Civil Misc. 8/2018 (EVIDENCE)	01-03-2021	Thimmaiah Vs KUDIGI Transmission Limited	Rajanna T
5	Civil Misc. 9/2018 (FOR ENQUIRY)	01-03-2021	K. Thimmanna Vs KUDIGI Transmission Limited (KTL), Bangalore	Rajanna T
6	Civil Misc. 10/2018 (EVIDENCE)	01-03-2021	Basavaraju Vs The Superintendent Engineer, KPTCL, Kothithopu road, Tumkur	B.C. Shivakumar
7	Civil Misc. 11/2018 (EVIDENCE)	01-03-2021	Shivanna Vs The Superintendent Engineer, KPTCL, Kothithopu road, Tumkur	B.C. Shivakumar
8	Civil Misc. 16/2018 (EVIDENCE)	01-03-2021	Smt. Kamala R alias Kamamma Vs KUDIGI Transmission Limited No.38, Cubbon road, Bangalore.	K. Ranganathaiah
9	Civil Misc. 17/2018 (EVIDENCE)	01-03-2021	Sri. Poojarithimmanna alias Thimmanna Vs KUDIGI Transmission Limited No.38, Cubbon road, Bangalore.	K. Ranganathaiah
10	Civil Misc. 18/2018 (FOR OBJECTION)	01-03-2021	Bhimanna Vs KUDIGI Transmission Limited No.38, Cubbon road, Bangalore.	K. Ranganathaiah

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11	Civil Misc. 19/2018 (EVIDENCE)	01-03-2021	K. Manjunatha Vs KUDIGI Transmission Limited No.38, Cubbon road, Bangalore.	K. Ranganathaiah
12	Civil Misc. 21/2018 (EVIDENCE)	01-03-2021	Pandurangappa Vs KUDIGI Transmission Limited No.38, Cubbon road, Bangalore.	K. Ranganathaiah
13	Civil Misc. 22/2018 (EVIDENCE)	01-03-2021	Rangamma Vs KUDIGI Transmission Limited No.38, Cubbon road, Bangalore.	K. Ranganathaiah
14	Civil Misc. 23/2018 (EVIDENCE)	01-03-2021	Smt. Mamatha Vs KUDIGI Transmission Limited No.38, Cubbon road, Bangalore.	K. Ranganathaiah
15	Civil Misc. 24/2018 (EVIDENCE)	01-03-2021	Ranganatha P Vs KUDIGI Transmission Limited No.38, Cubbon road, Bangalore.	K. Ranganathaiah
16	Civil Misc. 25/2018 (EVIDENCE)	01-03-2021	P. Kambadarangaiah Vs KUDIGI Transmission Limited No.38, Cubbon road, Bangalore.	K. Ranganathaiah
17	Civil Misc. 26/2018 (EVIDENCE)	01-03-2021	Chandrappa Vs KUDIGI Transmission Limited No.38, Cubbon road, Bangalore.	K. Ranganathaiah
18	Civil Misc. 27/2018 (EVIDENCE)	01-03-2021	Eermariyanna Vs KUDIGI Transmission Limited No.38, Cubbon road, Bangalore.	K. Ranganathaiah
19	Civil Misc. 28/2018 (EVIDENCE)	01-03-2021	Kamann alias K. Kamanna Vs KUDIGI Transmission Limited No.38, Cubbon road, Bangalore.	K. Ranganathaiah
20	Civil Misc. 29/2018 (EVIDENCE)	01-03-2021	Parvathappa Vs KUDIGI Transmission Limited No.38, Cubbon road, Bangalore.	K. Ranganathaiah
21	Civil Misc. 35/2018 (EVIDENCE)	01-03-2021	Veerabhadraiah Vs The Manager Power Grid Corporation of India Ltd, Southern Region Transmission System-II, Bangalore	M.E. Nijalingappa

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22	EX 287/2019 (A.D.R.)	02-03-2021 (02.45 PM to 05.45PM)	M/S Shriram Transport Finance Co.Ltd Vs Shabbir Khan	Lokesh T H
23	Civil Misc. 43/2018 (ARGUMENTS)	02-03-2021	Narasimhamurthy Vs Power Grid Corporation of India Ltd	M. Sudheendra Kumar
24	Civil Misc. 44/2018 (ARGUMENTS)	02-03-2021	Boralingaiah Vs Power Grid Corporation of India Ltd	M. Sudheendra Kumar
25	Civil Misc. 45/2018 (ARGUMENTS)	02-03-2021	Basavaraju Vs Power Grid Corporation of India Ltd	M. Sudheendra Kumar.
26	Civil Misc. 46/2018 (ARGUMENTS)	02-03-2021	Srinivasa Vs Power Grid Corporation of India Ltd	M.Sudheendra Kumar
27	Civil Misc. 47/2018 (ARGUMENTS)	02-03-2021	Kumbinarasaiah Vs Power Grid Corporation of India Ltd	M. Sudheendra Kumar
28	Civil Misc. 48/2018 (ARGUMENTS)	02-03-2021	Siddappa Vs Power Grid Corporation of India Ltd	M. Sudheendra Kumar
29	Civil Misc. 49/2018 (ARGUMENTS)	02-03-2021	Doddarangaiah Vs Power Grid Corporation of India Ltd	M. Sudheendra Kumar
30	Civil Misc. 50/2018 (ARGUMENTS)	02-03-2021	Chikkanna Vs Power Grid corporation of India Ltd	M. Sudheendra Kumar
31	Civil Misc. 60/2018 (EVIDENCE)	02-03-2021	C. Narasimhaiah Vs KUDIGI Transmission Limited	Rajanna T
32	Civil Misc. 61/2018 (FOR ENQUIRY)	02-03-2021	Smt. Anasuyamma Vs KUDIGI Transmission Limited	Rajanna T

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33	Civil Misc. 63/2018 (EVIDENCE)	03-03-2021	G.N. Narasimhaiah Vs Deputy General Manager, M/s Power Grid Corporation of India Ltd	B.R.Satheesh
34	Civil Misc. 64/2018 (EVIDENCE)	03-03-2021	Rangaiah Vs Deputy General Manager, M/s Power Grid Corporation of India Ltd	Himantharaju
35	Civil Misc. 65/2018 (EVIDENCE)	03-03-2021	Krishna murthy Vs Deputy General Manager, M/s Power Grid Corporation of India Ltd	Himantharaju
36	Civil Misc. 66/2018 (EVIDENCE)	03-03-2021	Manjunathaswamy G Vs Deputy General Manager, M/s Power Grid Corporation of India Ltd	Himantharaju
37	Civil Misc. 67/2018 (EVIDENCE)	03-03-2021	Sathyanarayana Vs Deputy General Manager, M/s Power Grid Corporation of India Ltd	Himantharaju
38	Civil Misc. 68/2018 (EVIDENCE)	03-03-2021	Balaiah Vs Deputy General Manager, M/s Power Grid Corporation of India Ltd	Himantharaju
39	Civil Misc. 212/2018 (FOR ENQUIRY)	03-03-2021	K.R.Ravikumar Vs Assistant Commissioner	Nagaraju K.C.
40	Civil Misc. 424/2018 (NOTICE)	03-03-2021	C.Mudiyanna Vs Karnataka Power Transmission Corporation Limited (KPTCL)	Rajanna T
41	Civil Misc. 425/2018 (NOTICE)	03-03-2021	Gangadharaiah @ Gangadharayya Vs KUDIGI Transmission Limited (K.T.L)	Rajanna T

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
1	SPL.C 256/2015 (Fixed Date for trial)		Kora Police Vs Rajanna @ Dabarajanna	Public Prosecutor
2	SPL.C 167/2010 (EVIDENCE)		HANDANAKERE POLICE Vs RANGANATHA	
3	SPL.C 50/2015 (APPEARANCE OF ACCUSED)		Honnavalli Police Vs Swamy @ Soma@ Somashekara H J	
4	SPL.C 277/2015 (EVIDENCE)		Gubbi Police Vs Esha @ Vishveshwarai	Public Prosecutor
5	SPL.C 25/2016 (EVIDENCE)		Chelur Police Vs Ninganna	Public Prosecutor
6	SPL.C 183/2016 (EVIDENCE)		Huliyurdurga Police Vs Sathish H D	Public Prosecutor
7	SPL.C 215/2016 (EVIDENCE)		Pavagada Police Vs Ravichandra	Public Prosecutor
8	SPL.C 509/2016 (EVIDENCE)		Kunigal Police Vs Krishnappa	Public Prosecutor
9	SPL.C 539/2016 (JUDGEMENT)		Madhugiri Police Vs Huchamma	Public Prosecutor
10	CRL.A 40/2018 (ARGUMENTS)		D N Ramesh Vs State of Instance of Assistant Drugs Controller Tumkur Circle	Sathaynarayana Reddy
11	CRL.A 8/2019 (Await Report)		Tumkur Rural Police Station Vs Manjunatha	Public Prosecutor
12	CRL.A 6/2020 (await notice)		M.Ramamurthy Vs M.N.Pushpalatha	Ramesha.S
13	CrI.Misc. 1052/2020 (FOR OBJECTION)		Muniraju M Vs State of Karnataka by Kyathasandra Police Station	Raghu N.R.
14	CrI.Misc. 1138/2020 (FOR OBJECTION)		Narasimharaju Vs State by Town Police, Tumakuru	H.S.Shafi Ulla

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15	Crl.Misc. 1153/2020 (FOR OBJECTION)		Gangaraju Vs Tumkur Rural Police Station	L. Narasimha Murthy
16	Crl.Misc. 1156/2020 (FOR OBJECTION)		M.Sunil Kumar @ Sunil @ Naku Bashe @ Naku Vs Amruthur Police Station	Ramesh H.N.
17	Crl.Misc. 1157/2020 (FOR OBJECTION)		Imran Shariff Vs Women Police Station	Chandra Shekar G.
18	Crl.Misc. 1158/2020 (FOR OBJECTION)		Lakshmana R. Vs Kodigenahalli Police station	Virupaksha K.R.
SS TO WITNESSES				
19	SPL.C 100/2016 (EVIDENCE)		Gubbi Police Vs Ravishankar	Public Prosecutor
20	SPL.C 129/2016 (EVIDENCE)		Kunigal Police Vs Srinivasamurthy @ Srinivasa	Public Prosecutor
Cases listed below are adjourned due to Covid 19				
21	CRL.A 15/2020 (Call for LCR)	04-01-2021	M.Gangaiah Vs K.B.Pushpavathi	Mahesh P
22	SPL.C 471/2018 (NBW)	16-01-2021	Badavanahalli Police Station Vs Honnesha	Public Prosecutor
23	SPL.C 137/2015 (HBC)	16-01-2021	Hebbur Police Vs Raja	Public Prosecutor
24	SPL.C 37/2017 (HBC)	16-01-2021	Kallambella Police Vs Shivakumar	Public Prosecutor
25	SPL.C 202/2018 (HBC)	16-01-2021	Women Police Station Vs Girish A P	Public Prosecutor
26	SPL.C 326/2018 (HBC)	20-01-2021	Sira Police Station Vs Savithri Alias Savithamma	Public Prosecutor
27	SPL.C 140/2019 (HBC)	20-01-2021	Tiptur Town Police Station Vs K Krishna	Public Prosecutor
28	SPL.C 389/2019 (HBC)	20-01-2021	Sira Police Station Vs Netravathi	Public Prosecutor

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29	SPL.C 404/2019 (HBC)	20-01-2021	Chandrashekarapura Police Station Vs Ramesha	Public Prosecutor
30	SPL.C 325/2020 (APPEARANCE OF ACCUSED)	21-01-2021	Chandrashekarapura Police Station Vs Mohammed Rehan@ Raja	Public Prosecutor

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1	R.A. 89/2019 (ARGUMENTS) IA/1/2019		Narasimhamurthy Vs Tholasamma	H.V.Ranganatha Reddy
2	R.A. 66/2020 (ARGUMENTS)		Srinivasa Setty.T.S Vs Nataraj	Rajanna K C
3	A.C. 1/2020 (NOTICE) IA/1/2020		G.R.Amarnath Vs M/s G.H.Veeranna and Sons	K.S.Shivakumar
Cases listed below are adjourned due to Covid 19				
4	Civil Misc. 44/2017 (STEPS)	04-01-2021	Karnataka State Industrial Investment and Infrastructure Development corporation ltd. Vs M/s. Aishwarya Alloys limited	M.S.Harish Babu
5	R.A. 111/2020 (STEPS) IA/1/2020	04-01-2021	Gangarathnamma Vs Shivamma	Ravishankar.G.B
6	Civil Misc. 503/2019 (FOR ENQUIRY)	26-02-2021	C.R.Anjanadevi Vs Power Greed Corporation of India Ltd	Sudeendra Kumar M
7	Civil Misc. 504/2019 (FOR ENQUIRY)	26-02-2021	Lakshmaiah Vs Power Greed Corporation of India Ltd	Sudeendrakumar M
8	Civil Misc. 511/2019 (FOR ENQUIRY)	26-02-2021	Rangegowda Vs Deputy General Manager Power Greed Corporation of India Ltd	Satish B R
9	Civil Misc. 533/2019 (NOTICE)	26-02-2021	Kantharaju Vs Power Greed Corporation of India Ltd	Lokesh D M
10	Civil Misc. 574/2019 (FOR OBJECTION)	26-02-2021	Rangalakshmaiah Vs The Executive Engineer	T.R.R
11	Civil Misc. 581/2019 (NOTICE)	26-02-2021	Kempaiah Vs Deputy General Manager, M/s Power Grid Corporation of India Ltd.,	Jayarangaiah P R
12	Civil Misc. 588/2019 (EVIDENCE)	26-02-2021	Gangamma Vs The Manager Power Greed Corporation of India Ltd	Girish

Prl. District and Sessions Judge
Sri.Mallikarjuna swamy H S
III Addl. District Judge Prevention of Atrocities
Cause List Date: 07-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
13	Civil Misc. 8/2020 (FOR OBJECTION)	26-02-2021	Renukamma Vs The Manager Power Greed Corporation of India Ltd	Sudheendra Kumar M
14	EX 547/2018 (STEPS)	01-03-2021	M/S Shriram Transport Finance Co.Ltd Vs Nandeешaiah K.R.	E.Nirajana Murthy
15	EX 548/2018 (STEPS)	01-03-2021	M/S Shriram Transport Finance Co.Ltd Vs Harish B.G.	E.Nirajan Murthy
16	EX 549/2018 (STEPS)	01-03-2021	M/S Shriram Transport Finance Co.Ltd Vs Nagaraju S.	E.Nirajan Murthy
17	EX 550/2018 (STEPS)	01-03-2021	M/S Shriram Transport Finance Co.Ltd Vs Somashekara B.N.	E.Nirajan Murthy
18	EX 568/2018 (STEPS)	01-03-2021	M/S Shriram City Union Finance Co.Ltd Vs Shivaraja	Gowrishankar Beerasandra Gangadharaiah
19	EX 569/2018 (STEPS)	01-03-2021	M/S Shriram City Union Finance Co.Ltd Vs Ganganna	Gowrishankar Beerasandra Gangadharaiah
20	EX 574/2018 (STEPS)	01-03-2021	M/S Shriram City Union Finance Co.Ltd Vs Mahendra	Gowrishankar Beerasandra Gangadharaiah
21	EX 597/2018 (STEPS)	01-03-2021	M/S Shriram Transport Finance Co.Ltd Vs Mr.Shahajad Khan	Lokesh T H
22	EX 598/2018 (STEPS)	01-03-2021	M/S Shriram City Union Finance Ltd Vs Rajesh	Gowrishankar Beerasandra Gangadharaiah
23	EX 648/2018 (STEPS)	01-03-2021	M/S Shriram Transport Finance Co.Ltd Vs Mustaq	Lokesh T H

Prl. District and Sessions Judge
Sri.Mallikarjuna swamy H S
III Addl. District Judge Prevention of Atrocities
Cause List Date: 07-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
24	EX 649/2018 (STEPS)	01-03-2021	M/S Shriram Transport Finance Co.Ltd Vs Manjunath	Lokesh T H
25	EX 650/2018 (STEPS)	01-03-2021	M/S Shriram Transport Finance Co.Ltd Vs Vinod Kumar C.R.	Lokesh T H
26	EX 688/2018 (STEPS)	01-03-2021	M/S Shriram Transport Finance Co.Ltd Vs Mallikarjuna	Naveen B.V.
27	EX 756/2018 (STEPS)	01-03-2021	M/S Shriram Transport Finance Co.Ltd Vs Channakeshava K.	Girish HV
28	EX 757/2018 (STEPS)	01-03-2021	M/S Shriram Transport Finance Co.Ltd Vs Syed Jamalddin	Girish HV
29	EX 758/2018 (STEPS)	01-03-2021	M/S Shriram Transport Finance Co.Ltd Vs Nataraju K.N.	Girish HV
30	EX 778/2018 (STEPS)	01-03-2021	Shriram Transport Finance company Ltd. Vs Lakshmamma	T.H.Lokesh
31	EX 783/2018 (STEPS)	01-03-2021	M/S Shriram Transport Finance Co.Ltd Vs Mustafa Ulla Khan G.N.	T.H.Lokesh
32	EX 15/2019 (STEPS)	01-03-2021	M/S Shriram Transport Finance Co.Ltd Vs Hanumantharaju	Niranjana Murthy
33	EX 23/2019 (STEPS)	01-03-2021	M/S Shriram Transport Finance Co.Ltd Vs Babu	Niranjana Murthy E.
34	EX 24/2019 (STEPS)	01-03-2021	M/S Shriram Transport Finance Co.Ltd Vs Azam Pasha	Niranjana Murthy E.

Prl. District and Sessions Judge
Sri.Mallikarjuna swamy H S
III Addl. District Judge Prevention of Atrocities
Cause List Date: 07-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
35	EX 25/2019 (STEPS)	01-03-2021	M/S Shriram Transport Finance Co.Ltd Vs Somashekar	Niranjana Murthy E.
36	EX 26/2019 (STEPS)	01-03-2021	M/S Shriram Transport Finance Co.Ltd Vs Hanumanth Kumar H.K.	Niranjana Murthy E.
37	EX 32/2019 (STEPS)	01-03-2021	M/S Shriram Transport Finance Co.Ltd Vs Hanumantharaya M.A	Lokesh T H
38	M.V.C. 385/2020 (NOTICE)	01-03-2021	Anand Kumar Vs Naveen K.V.	Sujith kumar G.P
39	M.V.C. 386/2020 (NOTICE)	01-03-2021	M.Ganesh Vs Naveen K.V.	Sujith kumar G.P
40	M.V.C. 404/2020 (NOTICE)	01-03-2021	Imran Vs Meenakshi	Mahesh T P
41	M.V.C. 429/2020 (NOTICE)	01-03-2021	Kashiraja Vs Siddaraju	Kariyanna GH
42	M.V.C. 430/2020 (NOTICE)	01-03-2021	Yashodhara A. Vs Lakshmaiah	Kariyanna GH
43	M.V.C. 431/2020 (NOTICE)	01-03-2021	Keerthi A. Vs Lakshmaiah	Kariyanna GH

Prl. District and Sessions Judge
Sri. N. Krishnaiah(Incharge)
VI ADDL. DISTRICT & SESSIONS JUDGE
Cause List Date: 07-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
1	SC 132/2019 (HBC)		Gubbi Police station Vs Siddegowda	Public Prosecutor
2	SC 6/2020 (HBC)		Chelur Police Station Vs Naveena	Public Prosecutor
3	SC 64/2018 (EVIDENCE)		Kunigal Police station Vs Krishna V Alias Venkatesh	Public Prosecutor
4	SC 3/2019 (EVIDENCE)		Sira Police Station Vs Rafik Khan (Split up)	Public Prosecutor
5	CRL.A 43/2019 (JUDGEMENT)		D.R.Nagaraju Vs Chelur Police Station	Mahesh P
6	CRL.R.P. 55/2019 (ARGUMENTS) IA/1/2019		M R Mohankumar Vs M.N.Kusuma	Ramakrishnaiah S R
7	CRL.R.P. 58/2019 (ARGUMENTS)		M.N.Kusuma Vs M R Mohan Kumar	Madhusudhan B S
8	SC 110/2019 (EVIDENCE)		Sira Police Station Vs Rafik Khan	Public Prosecutor
9	CRL.A 85/2019 (ARGUMENTS)		Jayaram Vs Huliyurdurga Police station	Hanumesh H N
10	CRL.R.P. 34/2020 (ARGUMENTS) IA/1/2020		Y.S.Siddalinga Prabhu Vs Amruthur Police Station	Nagabhushan M R
11	CRL.R.P. 45/2020 (ARGUMENTS) IA/1/2020		Shivakumaraiah Vs Amruthur Police	Suresh P

Prl. District and Sessions Judge
Sri. N. Krishnaiah(Incharge)
VI ADDL. DISTRICT & SESSIONS JUDGE
Cause List Date: 07-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
1	R.A. 61/2019 (Call for LCR) IA/1/2019		Venkatesh P. Vs Srinivasamurthy	Ranganathaprasad B.S.
2	EX 198/2016 (SUMMONS)		Ms Edu Smart Servies Pvt. Ltd., Vs SHV English School represented by its Chairman President.	S.N.Shivakumaraswamy
3	EX 300/2016 (SUMMONS)		Siddaramaiah Vs T.R. Raveendra	Hanumantharayappa
4	EX 250/2017 (STEPS)		M/s Vistaar finance at services (p) Ltd Vs Ravikumar M	G.M.Thippeswamy
5	EX 304/2017 (STEPS)		Rangappa Vs Sreenivasa	Chandrashekaraiah A S
6	EX 342/2017 (STEPS)		Sri rama Transport Finance Co. LTD Vs Mr. Ramaiah	Girish
7	R.A. 8/2018 (ARGUMENTS)		Rathnamma Vs Rangaswamaiah	Raghu V.L.
8	R.A. 322/2018 (ARGUMENTS)		Ramaswamy V. Vs Anusuyamma	Thimmaiah M.
Cases listed below are adjourned due to Covid 19				
9	EX 464/2019 (FOR OBJECTION)	02-02-2021	M/S Shriram Transport Finance Co.Ltd Vs Basavaraju.B.R	Sannamarappa.J.B
10	EX 465/2019 (await notice)	02-02-2021	M/S Shriram Transport Finance Co.Ltd Vs Siddaraju.M	Sannamarappa.J.B
11	EX 471/2019 (STEPS)	02-02-2021	M/S Shriram Transport Finance Co.Ltd Vs Dasthagir.N	Sannamarappa.J.B
12	EX 524/2019 (NOTICE)	02-02-2021	M/S Shriram Transport Finance Co.Ltd Vs Dilashad	Niranjana Murthi E
13	EX 525/2019 (NOTICE)	02-02-2021	M/S Shriram Transport Finance Co.Ltd Vs Rafeeq Ahamed	Niranjana Murthi E

Prl. District and Sessions Judge
Sri. N. Krishnaiah(Incharge)
VI ADDL. DISTRICT & SESSIONS JUDGE
Cause List Date: 07-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
14	EX 526/2019 (NOTICE)	02-02-2021	M/S Shriram Transport Finance Co.Ltd Vs T.Govindappa	Niranjana Murthi E
15	Civil Misc. 637/2019 (FOR OBJECTION) IA/1/2019	02-02-2021	G.Ganganna Vs Varun.M	Ajay.T.N
16	Civil Misc. 638/2019 (EVIDENCE)	02-02-2021	H.N.Parameshwaraiah Vs Deputy General Manager, M/s Power Grid Corporation of India Ltd.,	Jayarangaiah.P.R
17	EX 626/2019 (NOTICE)	02-02-2021	M/S Shriram Transport Finance Co.Ltd Vs Mohammed Nayaz	Ganesh Prasad K
18	EX 627/2019 (NOTICE)	02-02-2021	M/S Shriram Transport Finance Co.Ltd Vs Aleem Ulla.Y.S	Ganesh Prasad K
19	EX 628/2019 (NOTICE)	02-02-2021	M/S Shriram Transport Finance Co.Ltd Vs Sadat Ali	Ganesh Prasad K
20	EX 629/2019 (NOTICE)	02-02-2021	M/S Shriram Transport Finance Co.Ltd Vs Syed Vaseem Pasha	Ganesh Prasad K
21	EX 630/2019 (NOTICE)	02-02-2021	M/S Shriram Transport Finance Co.Ltd Vs Sajidha Bhanu	Ganesh Prasad K
22	EX 659/2019 (NOTICE)	02-02-2021	M/S Shriram Transport Finance Co.Ltd Vs Hemantha Kumar	Niranjana Murthi E
23	EX 661/2019 (NOTICE)	02-02-2021	M/S Shriram Transport Finance Co.Ltd Vs Zabiulla Khan	Niranjana Murthi E
24	EX 662/2019 (NOTICE)	02-02-2021	M/S Shriram Transport Finance Co.Ltd Vs Dhananjaya	Niranjana Murthi E

Prl. District and Sessions Judge

Sri. N. Krishnaiah

Addl. District and Sessions Judge-FTSC-I, Tumakuru (Spl. Court for Trial of cases under POCSO Act)

Cause List Date: 07-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
1	SPL.C 57/2020 (HBC)		Kallambella Police station Vs Nagaraju	Public Prosecutor
2	SPL.C 119/2020 (HBC)		Sira Police Station Vs Narasimharaju	P.P.
3	SPL.C 150/2020 (HBC)		Madhugiri Police station Vs Ramesh	Public Prosecutor
4	SPL.C 322/2020 (Fixed Date for trial)		Kodigenahalli Police station Vs Sri Rama	P.P.
5	SPL.C 155/2017 (EVIDENCE)		Women Police Vs Devendra Kumar Nayak	Public Prosecutor
6	SPL.C 426/2017 (EVIDENCE)		Tiptur Town Police Station Vs Sayed Gouse Alias Gouse pasha	Public Prosecutor
7	SPL.C 700/2017 (EVIDENCE)		Huliyurdurga Police station Vs Sanjaya S Alias Sanju	Public Prosecutor
8	SPL.C 156/2019 (EVIDENCE)		Arasikere Police Station Vs Raghavendra	Public Prosecutor
9	SPL.C 385/2019 (EVIDENCE)		Kallambella Police station Vs Mahesh B.R.	Public Prosecutor
10	SPL.C 132/2020 (ORDERS)		Koratagere Police Station Vs Basavaraju	P.P.
11	CrI.Misc. 1108/2020 (ARGUMENTS)		M.T. Manjunatha Vs State by C.N. Halli Police, C.N. Halli	T.N.Manjunatha
12	CrI.Misc. 1115/2020 (ARGUMENTS)		T.Vedavathi Vs Chikkanayakahalli Police station	Obaiah T.
13	CrI.Misc. 1137/2020 (ORDERS)		Shabarish Vs Koratagere police station	Thimmaiah M.
14	CrI.Misc. 1147/2020 (FOR OBJECTION)		Ranganathaswamy Vs Kunigal Police station	Mahesh P

Prl. District and Sessions Judge

Sri. N. Krishnaiah

Addl. District and Sessions Judge-FTSC-I, Tumakuru (Spl. Court for Trial of cases under POCSO Act)

Cause List Date: 07-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
15	Crl.Misc. 1150/2020 (FOR OBJECTION)		Bashasab Vs Sira Police Station	Narasimhamurthy
16	Crl.Misc. 1151/2020 (FOR OBJECTION)		Abhishek T Vs Gubbi Police station	S.N.Jagadeesh

Prl. District and Sessions Judge
Sri. Sudhindranath S
VII ADDL. DIST. AND SESSIONS JUDGE (SPL. COURT FOR TRIAL OF CASES UNDER
PREVENTION OF CORRUPTION ACT)
Cause List Date: 07-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>11.00 AM to 02.00PM</u>				
1	SPL.C 344/2011 (ACCUSED STATEMENT u/s 313 CrPC)		KARNATAKA LOKAYUKTHA POLICE TUMKUR Vs T.R.KRISHNAMURTHY	L N Miskin
2	SPL.C 80/2015 (ACCUSED STATEMENT u/s 313 CrPC)		Lokayuktha Police Vs H Basavaiah @ Basavaiah	Shivakumar Biligere
3	SPL.C 387/2016 (EVIDENCE)		Lokayuktha Police Vs Maruthi Neelakanta Keene	Public Prosecutor
4	SPL.C 401/2016 (EVIDENCE)		Lokayuktha Police Vs R Umeshappa	Public Prosecutor T S Krishnashastry
5	SPL.C 334/2019 (EVIDENCE)		Anti corruption Bureau Police station Vs Y N Ramachandraiah	Public Prosecutor M N Venkateshmurthy
6	CrI.Misc. 1154/2020 (HEARING)		Krishnamurthy Vs Lokayuktha Police station	T.Govindaraja

Prl. District and Sessions Judge

Sri. Sudhindranath S

VII ADDL. DIST. AND SESSIONS JUDGE (SPL. COURT FOR TRIAL OF CASES UNDER PREVENTION OF CORRUPTION ACT)

Cause List Date: 07-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>02.45 PM to 05.45PM</u>				
1	M.V.C. 1109/2017 (EVIDENCE)		Siddalingaiah Vs Anusuyamma	M.S. Chandrashekar
2	M.V.C. 542/2018 (Respondent evidence)		K. Thimmaraju Vs B.K. Praveen Kumar	Mahesh T P
3	M.V.C. 960/2018 (EVIDENCE)		Basavaraju Vs Rakesh.M.R	H.T.Anand
4	M.V.C. 661/2019 (NOTICE)		Sumithra.G Vs G.M.Veerendra	H.T.Anand
5	M.V.C. 1048/2019 (EVIDENCE)		Nagaveni Vs Shankarappa	Kumaraswamy.M.N
6	M.V.C. 1090/2019 (written statement of R2)		Channapillaiah Vs Basavaraju	L.Narayana Suresh T N
7	M.V.C. 1155/2019 (EVIDENCE)		Srinivas Naik.B.H. Vs J.P.Suresh	Srinivasa Murthy N H KS Kamegowda
8	M.V.C. 1202/2019 (EVIDENCE)		Kamalasanthosh Vs Rudresh.C	Chandrashekar.M.S MN Kumaraswamy
9	M.V.C. 1386/2019 (written statement of R2)		Jayamma Vs Mallesh.H.C.	Prasannakumar G N K Narasimhamurthy
10	M.V.C. 1448/2019 (EVIDENCE)		Harish H Vs Mohammed Aslam	Doreswamy B S Mohammed Ahmed
11	M.V.C. 1500/2019 (ISSUES)		Manohara T.M. Vs Vivek N	Chandrashekar M S
12	M.V.C. 1501/2019 (written statement of R2)		Kumaraiah Vs Vishwanath	Chandrashekar M S
13	M.V.C. 139/2020 (written statement of R2)		Devarajamma Vs Raghavendraprasad	Kumaraswamy.M.N Manjunatha C
14	M.V.C. 418/2020 (written statement of R2)		Raju Vs Srinivasamurthy N.H.	Doreswamy B S
15	M.V.C. 573/2020 (STEPS)		Kariyanna Vs Dayananda H.S.	Chandrashekar M.S.

Prl. District and Sessions Judge

Sri. Sudhindranath S

VII ADDL. DIST. AND SESSIONS JUDGE (SPL. COURT FOR TRIAL OF CASES UNDER PREVENTION OF CORRUPTION ACT)

Cause List Date: 07-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
16	P and SC 2/2020 (ORDERS)		B.L.Gowda @ K.R.B.L.Gowda Vs Nil	Devaraju B R
<u>11.00 AM to 02.00PM</u>				
17	R.A. 26/2015 (ARGUMENTS)		H.G Sadashiva Vs H.G Shivalingamurthy	D.N.Shankar Rao
18	R.A. 93/2019 (JUDGEMENT) IA/1/2019 IA/2/2019		The Deputy Chief Engineer(Representing the Chief Engineer) Vs Badrunnissa	G.S.Ramasesha M E Nijalingappa
19	R.A. 240/2019 (ARGUMENTS) IA/1/2019		Altaf Hussain Vs Jaithunnisa dead R2 is her LR.s	C.N.Hanumantharaju
20	R.A. 272/2019 (NOTICE) IA/1/2019		Huchamma Vs Siddalingaiah	Mohamed Akbar N
21	R.A. 282/2019 (STEPS)		Geetha Vs Sarvamangalamma	K.H..Karikumar
22	R.A. 73/2020 (ORDERS) IA/1/2020 IA/2/2020		Gangamma dead by LRs Vs Special Land Acquisition officer	Chandrashekaraiiah.N.M
23	R.A. 83/2020 (STEPS)		R.Gopal Vs Thippeswamy	Mallikarjunaiah M
24	R.A. 122/2020 (ARGUMENTS)		Chandrakala Vs Jayamma	Kumaraswamy H S
25	R.A. 149/2020 (ARGUMENTS)		Mallanna Vs T.V.Umesh	Nagabhushana S N Nagaraj G
26	R.A. 239/2020 (JUDGEMENT) IA/1/2020		Ranganathaiah Dead by L.Rs. Shivamma Vs The Special Land Acquisition officer	Chandrashekariah N M
